

Calcutta High Court (Appellate Side)

Scrutiny List From 03-06-2021 To 03-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	3942/2021	BUDDHADEB DAS @ RAJA	MAHESWARI SHARMA	24-06-2021	1. PETITIONERS MOBILE PH. NO. MISSING. 2. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
2	CRM	3947/2021	MOHAMMAD CHAND	RAHUL GANGULY	24-06-2021	1. ADVOCATE THROUGH SIGNATURE IS MISSING IN SECOND JUDGES COPY
3	CRM	3948/2021	UTTAM BANERJEE@BEJI BURO	SUMANTA DAS	24-06-2021	1.MENTIONED LOWER COURT ORDER DATED 05-05-2021 ON CASE MISC CASE NO 965/2021 CERTIFIED COPY IS MISSING .
4	CRM	3949/2021	SHOVA KARMAKAR@SHOBHA KARMAKAR	SUMANTA DAS	24-06-2021	WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL ,CHIEF JUSTICE (ACTING)
5	CRR	1354/2021	AJIT HAZRA AND ORS	GAZI FARUQUE HOSSAIN	24-06-2021	CERFIED COPY OF THE MENTINED LOWER COURT CASE NO CR NO 60/2021 DATED 08-04-2021 NOT PROVIDED
6	CRR	1355/2021	ANUPAM KARMAKAR	ASIT BERA		
7	MAT	576/2021	MADHUMITA ROY	SAILEN NASKAR	24-06-2021	1. PETITIONERS MOBILE PH. NO MISSING. 2. NO SHORT LIST OF DATES. 3. SINGLE COPY OF MEMO OF APPEAL.
8	WPA	10640/2021	RUDRA NARAYAN MISRA	NIBEDITA PAL	24-06-2021	1. NO ATTACHMENT OF LIST OF DATES. 2. WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL CHIEF JUSTICE (ACTING)
9	WPA	10643/2021	UTPAL CHATTERJEE	PRATIK MAJUMDER	24-06-2021	PETITIONER PHONE NUMBER IS MISSING IN FROM -A
10	WPA	10647/2021	ASOKE KUAMR HAZRA	DEBDIP ADHIKARI	24-06-2021	1.WRONG PIN CODE NO. OF THE RESPONDENTS NO. 1 TO 6
11	WPA(P)	167/2021	SHARAD KUMAR SINGH	YASH VARDHAN DEORA	24-06-2021	NO ATTACHMENT OF BRIEF LIST OF DATES